

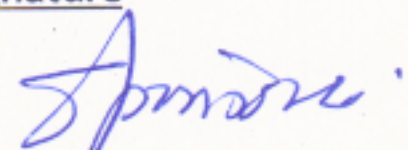
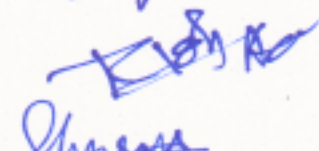
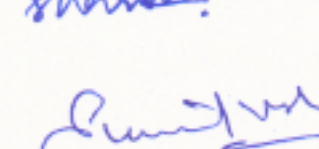

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 62/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Indian Turpentine & Rosin Co. Ltd V/S  
IFCI Ltd  
SECTION OF THE COMPANIES ACT/I & B CODE: 272 Schedule 8 of I & B Code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	O.P. Mishra	Adv.	for IFCI Ltd.	
2.	Rakesh Kumar Singh		for LTRCL	
	Surangama Sharma			
	@Rakesh Singh			
	Sunil Saxena			

CP No.(IB) 62/ALD/2017

Shri Rakesh Kumar Singh, Advocate for the petitioner. Shri O.P.Mishra, advocate for the Respondent/Stakeholder.

The Respondent files counter affidavit to the present petition filed under section 252, Schedule 8 of the I & B Code, 2016.

The petitioner counsel seeks time to file rejoinder. Time is granted.

The matter be listed on 12<sup>th</sup> February, 2018.

—sd—

Date: 20/12/2017

Typed by  
Jyoti  
(Stenographer)

H.P. Chaturvedi,  
Member(Judicial)